

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:515
ANSWERED ON:24.02.2009
EXPORT OF INDIGENOUSLY MANUFACTURED GOODS
Chowdhury Shri Adhir Ranjan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the export of indigenously manufactured goods has been declining in the last three years and the current year;
- (b) if so, the details thereof during each of the last three years and the current year, country-wise and item-wise; and
- (c) the steps taken by the Government for promotion of export of indigenously manufactured goods?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) & (b) India's exports of manufactured goods (excluding POL) has increased on an average by 19.2 per cent, in US \$ terms, during the last three years ending 2007-08. During 2008-09 (April-December), the growth of export of manufactured goods has decelerated to 12.9 per cent due to adverse impact of global slowdown. The slow growth of exports during the current year is mainly on account of fall in exports particularly of the labour intensive exports such as Gems & Jewellery, Handicrafts, Carpets and slow growth in the exports of Leather and Manufactures, Textiles etc. Details of India's exports are available in the official website of the Department of Commerce <http://commerce.gov.in>.

(c) The promotion of India's exports has all along been the constant endeavour of the government. The key strategies for export promotion include simplification of procedures, reduction in transaction cost, neutralization of incidence of all levies/ duties on inputs used for export and emphasis on special focus areas like agriculture, handlooms, handicraft, gems & jewellery, leather, footwear etc. During the current year Government has also announced a series of measures to arrest the deceleration in India's exports in the wake of global slowdown. These measures, inter-alia, include provision of interest subvention in pre and post-shipment export credit for labour intensive exports, provision of additional funds for full refund of Terminal Excise Duty/ CST, Government back-up guarantee to ECGC to enable it to provide guarantees for exports to difficult markets/ products, allocation of additional funds for export incentive schemes, etc.